Serial No. 7 Supl.1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG- WP(C) No. 31/2020 EMG-CM Nos. 67 & 68/2020 (Through Video Conferencing)

M/s Guru Sagar Carrier and another

...Petitioner(s)

Through:- Mr. K. S. Johal, Sr. Advocate with Mr. Karman Singh Johal, Advocate (Through Video Call)

v/s

Hindustan Petroleum Corporation Limited and others

....Respondent(s)

Through:- Mr. R. P. Sharma, Advocate for respondent Nos. 1 to 4 (Through Video Call)

Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE

## **ORDER**

As per information from the Registry, notices required to be sent to respondent Nos. 5 & 6 through e-mail, have not been sent. Registry is directed to do the needful.

Let the e-mail addresses of the aforesaid respondents be furnished by the petitioners.

In the meanwhile, learned counsel for the respondent Nos. 1 to 4 may also inform respondent Nos. 5 & 6 about the pendency of the present petition and the next date of hearing fixed in the matter.

List on 09.06.2020.

(RAJESH BINDAL) JUDGE

Jammu 03.06.2020 Vijay